

Title: Need to bring forth a comprehensive legislation to curb the practice of female foeticide in the country . – Laid.

SHRI M. RAJA MOHAN REDDY (NARASARAOPET) : Female foeticide has created alarming imbalance between male and female birth ratio. At present there are 845 females after every 1000 males. People prefer to go for sex determination test due to the urge to have a male child and destroy the female child in the womb. It is a heinous crime and must be curbed. Ultra sound machines available with medical practitioners and quacks often misuse the machines in sex determination cases and openly indulge in this unethical practice to earn easy money. It is surprising that nationalised banks give loans on lower rate of interest to purchase ultra sound machines.

I urge the Government to go into all aspects of this burning social problem and plug all loopholes in the existing Acts like PNDT and, if necessary, bring forward a comprehensive amended legislation in consultation with State Governments to tackle this problem.